

(ग) यदि हां, तो इस असंगति को दूर करने के लिये सरकार क्या कार्यवाही कर रही है;

(घ) क्या सरकार का विचार पेंट और कोट के साथ उन्हें कमीज देने का भी है; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री के० एस० रामस्वामी) : (क) तीसरी और चौथी श्रेणियों के कर्मचारियों की बढ़ियों के लिये कपड़ा, मंत्रालयों आदि द्वारा, प्रति तथा निपटान महानिदेशालय द्वारा तय ठेके के मूल्य पर सप्लायरों से प्राप्त किया जाता है। ये मूल्य समय-समय पर बदलते रहते हैं।

(ख) और (ग). बूकि जॉन तथा खादी भिन्न-भिन्न प्रक्रिया द्वारा तैयार किए जाते हैं, उनको किसमें तुलना करने योग्य नहीं हैं। फिर भी खादी के प्रयोग को प्रोत्साहन देने की नीति है चाहे यह अधिक महंगी या कम टिकाऊ क्यों न हो।

(घ) और (ङ). ऐसा कोई गुंजाव विचाराधीन नहीं है।

#### Trouble in Naxalbari

3196. Shri Hem Barua: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Naxalbari, West Bengal where many people were recently killed due to peasants' revolt is situated on the frontier and is not many miles off from some of the foreign countries surrounding India; and

(b) if so, the steps Government have taken to ensure peace and security to this part of our frontier-land as in the case of Mizo District of Assam?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The Naxalbari area falls within the jurisdiction of three police stations, namely Naxalbari, Kharibari and Phansidewa. The Naxalbari police station borders Nepal and Phansidewa East Pakistan and the distance between Nepal border and East Pakistan border is about 20 miles.

(b) The State Government had informed us that regular police patrolling has been introduced in Naxalbari and Kharibari town areas. Two Companies of armed police have also been moved to Siliguri as a measure of strengthening police force in the affected areas. It had also been reported that two strong police camps had been opened in the Kharibari and Naxalbari police station areas. The Central Government are in touch with the State Government who are seized of the matter.

#### Accommodation for P. & T. Employees

3197. Shri D. R. Parmar:  
Shri S. M. Solanki:  
Shri Ramachandra J. Amin:

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the housing accommodation provided to the Posts and Telegraphs employees at Ahmedabad is quite inadequate;

(b) if so, whether there is any proposal for having additional housing accommodation; and

(c) if not, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) At Ahmedabad for a staff strength of 3302, 208 departmental and 24 rented quarters are available. The percentage of departmental quarters comes to 6.3 per cent as against the All-India average of 4.2 per cent.

(b) There are proposals for having additional housing accommodation. These will be taken up subject to availability of funds.

(c) Does not arise.

#### Printing Presses from West Germany

3198. Shri S. Kundappan:  
Shri Virendrakumar Shah:  
Shri Yashpal Singh:  
Shri Ram Gopal Shalwale:  
Shri K. P. Singh Deo:  
Shri Yajna Datt Sharma:  
Shri A. B. Vajpayee:  
Shri S. S. Kothari:

Will the Minister of Education be pleased to state:

(a) whether the Government of West Germany have offered to set up as a gift three printing presses for the printing of cheap text books;

(b) whether there has been any undue delay or hesitation in accepting this offer; and

(c) whether there is any likelihood of its materialising in the near future?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir.

(b) There has been no hesitation on the part of the Government of India to accept the offer, but some delay has occurred in finalising the Agreement between the two Governments.

(c) Yes, Sir.

#### Nehru Fellowships

3199. Shri Shiva Chandra Jha: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a Nehru Fellowship has been instituted;

(b) if so, the amount of fellowship; and

(c) whether there would be any contribution to that Fund from royalties on Nehru's books?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir. The Jawaharlal Nehru Memorial Fund has

announced the Institution of Jawaharlal Nehru Fellowships on the occasion of Jawaharlal Nehru's last death anniversary in May, 1967;

(b) The Fellows will be paid a stipend equivalent to one and half times the emoluments drawn by them at the time of selection, subject to a ceiling of Rs. 3,000 per month. For non-salaried persons the Selection Committee will have discretion to fix the stipend within this ceiling.

(c) Government have no information.

#### Cases in Supreme Court

3200. Shri Nitiraj Singh Chaudhary: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases pending in the Supreme Court and various High Courts in the country on the 1st January, 1967, separately for each court;

(b) the number of matters instituted in the aforesaid courts and the number that have arisen out of the matters originally instituted in the said courts;

(c) the longest duration for which any case has remained pending in the respective courts; and

(d) the number of judges and the average number of cases disposed of annually by judges of each court separately?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-738/67].

(b) and (d). The information is being collected and will be laid on the Table of the House.

#### Post-Offices in Madhya Pradesh

3201. Shri Nitiraj Singh Chaudhary: Will the Minister of Communications be pleased to state:

(a) the number of Branch Post Offices and sub-Post Offices in Madhya Pradesh;